

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/11304/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 28th November, 2024.

Sub:- **Restricted Holiday and Casual leave.**

Ref:- Your letter No. DJSV/STDR/7089, dtd. 25.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 10.12.2024 as well as casual leave on 11.12.2024, 12.12.2024 and 13.12.2024, along with station leave permission from the evening of 09.12.2024 till the morning of 14.12.2024.** The Chief Judicial Magistrate, Sivasagar, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

Memo No.HC.VII-142/2007/11305/A, dated , 28-11-24

JT. REGISTRAR (VIGILANCE)

Copy to:

1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

